NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

C.P. (IB)/316(MB)2024

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES: **BANJARA RESORTS PRIVATE LIMITED**
V/s PSC PROPERTIES PRIVATE LIMITED

Under Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. B. Chopra for the Petitioner is present and Mr. Shaunak Kothekar and Mr. Saurav Kokane for the Respondent is also present.
2. Ld. Counsel for the Corporate Debtor informs that they have received service of Notice on 12.06.2024 and they have received instructions from their clients yesterday only; thus, seeks further time to file reply within two weeks. The time is granted.
3. List this matter on **11.07.2024** for further consideration.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Neeraj